

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/204/2023

NAME OF THE PETITIONER : Chitra Perinkulam Ragavan, (Liquidator)
(DV Living Science Enterprises Pvt Ltd)

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59 of IBC, 2016

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant.

In this case clarification was sought on 07.03.2024 and the same has been clarified by way of a memo filed vide S.R.No.1825 dated 12.04.2024.

Order Reserved.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk